

Fertilizers

92. DR. G.R. SARODE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of each type of fertilizer manufactured in the country at present and the targets fixed in this regard; and

(b) the details of the demand and supply thereof during the last three years and the amount of assistance provided by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) The indicative production targets fixed for 1996-97 for different types of fertilizers manufactured

in the country are given below :

Types of Fertilizers	(in lakh MT)
	Target 1996-97
Urea	162.73
Ammonium Sulphate	5.67
Ammonium Chloride	1.36
Calcium Ammonium Nitrate	5.59
Di-ammonium Phosphate	26.66
Single Superphosphate	33.00
Complexes	42.81

(b) The details of the expressed demand of different types of fertilizers as reflected in their consumption and their supply from indigenous sources during the last three years are given below

(in lakh MT)

Types of Ferts.	Demand			Supply from indigenous Sources		
	1993-94	1994-95	1995-96	1993-94	1994-95	1995-96
	Urea	158.10	171.12	186.96	131.48	142.83
A/S	5.91	5.48	6.13	6.22	5.83	6.35
A/C	1.39	1.15	4.22	1.31	1.37	1.37
CAN	6.29	5.06	4.49	6.66	5.72	4.91
DAP	34.80	35.86	36.86	19.51	28.23	26.47
SSP	23.52	26.26	29.50	19.00	26.37	29.84
Complexes	31.60	39.74	38.45	29.03	30.67	40.53

The amount of assistance provided by the Government as subsidy on controlled fertilizers and as a special concession on decontrolled fertilizers is given below :

Year	(Rs. in crore)	
	Assistance provided by the Government Subsidy on controlled fert	Special Concession on decontrolled fertilizers
1993-94	4398.97	517.34
1994-95	5241.00	514.20
1995-96	6235.00	500.00

[English]

Non-Atomic Power Plant

93. SHRI RAMESH CHENNITHALA : Will the PRIME MINISTER be pleased to state

(a) whether any Non-Atomic Power Plant has been set up during the Eighth Plan,

(b) if so, the details thereof;

(c) whether there is any proposal to set up such a plant in Kerala,

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b) Hydel and Thermal Plants aggregating to a capacity of 14798.07 MW have been set up during the first 4 years of the 8th Plan. The details are as follows

Type	State	Central	Private	Total
Hydel	732.15	885.00	150.00	1767.15
Thermal	5602.42	6008.50	980.00	12590.92
Nuclear		440.00		440.00
Total	6334.57	7333.50	1130.00	14798.07

(c) to (e). There is a proposal to set up a Combined Cycle Power Project (400 MW) by NTPC Kayamkulam in District Alleppy of Kerala.

[Translation]

Funds to Agriculture Sector

94. SHRI NITISH KUMAR : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the agriculture sector in the country is getting the appropriate funds through loan facility in accordance with its requirements;

(b) if so, the facts thereof;

(c) if not, the reasons therefor;

(d) the total estimated loan assessed for agriculture sector during the year 1993-94, 1994-95, and 1995-96, respectively;

(e) the actual amount made available to this sector during the aforesaid period, year-wise;

(f) whether the Government propose to reduce the gap between demand and supply during the ensuing years; and

(g) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c) The production credit requirement of farmers are granted on the basis of scales of finance. The scales of finance for crop loans are worked out by Technical Committee set up at the district level for the various crops grown locally. These scales of finance are to be reviewed annually and relaxed taking into account the changes in the prices, level of inputs, total cost of production/cultivation, gross yield, repaying capacity etc.

The scheduled commercial banks are also expected to extend 40% of the net banking credit to the priority sector with the subtarget for agriculture being 18%.

(d) The Working Group of the Planning Commission for the Eighth Plan estimated the projections of ground level credit for agriculture during the Eighth Plan. Details are as under:

Year	(Rs. crores)		
	Short-term	Long-term	Total
1993-94	8 898	8 650	17 548
1994-95	10 534	10 143	20 677
1995-96	12 457	11 605	24 122

(e) to (g). The details of ground level flow of credit for agriculture sector during 1993-94, 1994-95 and 1995-96 are as under :

Disbursement of Agriculture Credit

Year	(Rs. crores)
1993-94	16,494
1994-95	21,113 (provisional)
1995-96	26,450 (provisional)

The disbursement of agriculture credit was lower than the target in 1993-94. Performance for 1994-95 and 1995-96 in relation to the priority sector targets for agriculture will be reviewed with the final figures.

The policy on agricultural credit is to provide timely and adequate credit to farmers for increasing agricultural production and productivity. The commercial banks are required to grant at least 18 per cent of their net bank credit to agriculture. Reserve Bank of India (RBI) has advised all Scheduled Commercial Banks to make every effort to achieve the stipulated target. Banks have been urged to draw up special credit plans with a view to achieving a distinct and marked improvement in the flow of credit to agriculture. RBI has also asked commercial banks to finance hightech activities like aquaculture, floriculture, tissue-culture, biotechnology, etc. NABARD is closely monitoring the operation of cooperative banks and RRBs. NABARD has taken several steps towards preparation of Development Action Plans to increase lendings for agriculture.

[English]

"Environmental and Forestry Projects in Orissa"

95. SHRI K. PRADHANI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the Centrally aided projects launched to save environment and forests in Orissa during the last three years, year-wise;

(b) the achievements made in this regard, project-wise;

(c) the details of financial assistance provided under each schemes; and

(d) the details of the schemes/proposals to be launched in the near future?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) to (c). The details of the schemes taken up by the Union Government for conservation of forests, wildlife and environment in Orissa during the years 1993-94, 1994-95 and 1995-96 alongwith achievements both financial and physical are given in the enclosed statement

(d) The projects are of a continuing in nature